

# HIGH COURT OF JAMMU & KASHMIR AT JAMMU

(Office of the Registrar General)

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**Subject: Appointment of Electrician in the High Court of Jammu and Kashmir pursuant to the notification No. 01/2020 dated 18.09.2020.**

## ORDER

**No: 150 of 2021/RG**

**Dated: 24.03.2021**

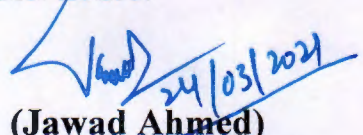
Consequent upon the finalization of selection process and the approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidate is temporarily appointment as Electrician in the Pay Scale Level-2 (19900-63200) in the High Court of Jammu and Kashmir:

S.No.	Transaction I.D	Name, Parentage and Residency S/Sh.	Category.
1.	2000000005081700000013	Sh. Peer Aijaz Ahmad Farooqy S/o Sh. Peer Ab. Rashid Farooqy R/o Pandach, Syed Fazal Abad Near BSNL Tower, Srinagar.	OM

### Note:

- The appointment of the candidate shall be subject to the condition that if anything adverse is found against him during the course of verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/cancelled.
- The Head of concerned office shall get the testimonials and antecedents verified from the concerned authorities, before drawing his salary.
- The appointee shall join in the office of the Registrar Judicial, Srinagar wing of the High Court within a period of 15 days from the date of issuance of this order. In case the appointee fails to join within the stipulated period in that event his appointment shall be deemed cancelled without any further notice.

**By Order**

  
(Jawad Ahmed)

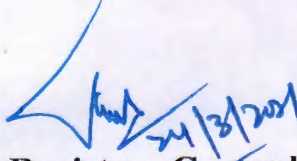
**Registrar General**

**No: 6090-6105 /RG/NG**

**Dated: 24.03.2021**

### **Copy of the above forwarded to:**

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
- Registrar Vigilance, High Court of J&K, Jammu.
- Registrar Rules, High Court of J&K, Jammu.
- Registrar Computers, High Court of J&K, Jammu.
- Registrar Judicial, High Court of J&K, Srinagar.  
.....for information.
- Director information, Jammu and Kashmir, Jammu,  
....for publication of the same in the two daily English Newspapers having wide circulation in the UTs of Jammu & Kashmir and Ladakh.
- Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
- Director Finance, High Court Main wing, Jammu.
- Accounts Officer, High Court of J&K, Srinagar.  
... for information and necessary action.
- Shri \_\_\_\_\_  
..... for information and compliance.
- Office file.

  
**Registrar General**